

Central Administrative Tribunal  
Calcutta Bench

OA No.1467/97

14-6-2005

Present : Hon'ble Mr.N.D. Dayal, Member(A)  
Hon'ble Mr.K.B.S. Rajan, Member(J)

A. Mukherjee and another

-Vs-

S.E. Rly

For the applicant : Mr.B.C. Sinha, Counsel

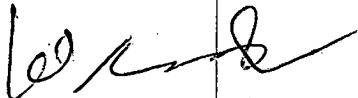
For the respondents : Mr. K. Sarkar, Counsel

ORDER

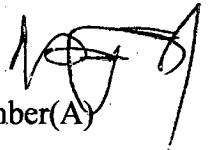
Mr.N.D. Dayal, Member(A)

On prayer of Mr.B.C. Sinha, the learned counsel for the applicant the OA is dismissed as withdrawn. Mr.Sarkar, the learned counsel for the respondents is present.

No costs.



Member(J)



Member(A)